

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2764  
ANSWERED ON:12.12.2005  
CORRUPTION IN PROCUREMENT CENTRES  
Owaisi Shri Asaduddin

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether wide ranging corruption and procedural bottlenecks at procurement centres such under weight, refusal to accept food grains in spite of fulfilling laid down specifications and denial of on the spot payment have led farmers to distress sale;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken or being taken to remove the infrastructure bottlenecks at the procurement centres?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

- (a): No such complaint leading to distress sale has been received.
- (b): Does not arise.
- (c): During the procurement period squads comprising officials of the FCI and State Agencies are deputed to procurement centers to check that the laid down procedure is followed in order to ensure smooth procurement.